

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2078
ANSWERED ON:10.03.2015
FAKE CALLS
Jardosh Smt. Darshana Vikram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ministry of Home Affairs has directed the States to maintain register showing the address of callers and calling details and to demonstrate valid identification card of callers who are calling from PCOs so as to avoid mis- use of this facility by anti-social elements;
- (b) if so, the action taken by the States in this regard; and
- (c) the other measures taken by the Government and the States to check fake calls to police and lewd calls to girls and housewives?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) & (b): No Madam. The matter has been examined by the Government and it has not been found practically feasible to implement this step.
- (c) The victims of fake calls/ lewd calls can approach the nearest Police Station and register an FIR under relevant sections of law. The police are duty bound to investigate such cases and bring the culprits to justice.